

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 07<sup>th</sup> February, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 27/2018(CZ)	Niranjan Singh Vs State of MP & Anr.	Mr. Rohit Sharma, Adv.	
2.	Review Application No. 01/2018(CZ) in O.A.No.97/17	Arvind Patidar Vs. State of M.P. & 2 Ors.	Mr. Koustubh Pathak, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
3.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of Madhya Pradesh & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A . Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Ms. Arushi Chouhan, Adv. Mr. Rohit Sohgaura, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 122/2016(CZ)	Amar Singh Rathour & Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Saurabh Sharma, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 07-02-2019 shall be adjourned to 13-03-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)